

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/419/ (IB)/2017
NAME OF THE PETITIONER(S) : FROM PRINT REGD
NAME OF THE RESPONDENT(S) : GANESH CARTONS INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

KRIPAKARAN.A

COUNSEL FOR THE RESPONDENT.

[Signature]

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for Respondent present. Matter is adjourned for the presence of the Petitioner failing which appropriate order will be passed. Put up on **15.12.2017 at 10.30 A.M.**

- scf -
MEMBER (JUDICIAL)

ghk